

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4633**  
(TO BE ANSWERED ON 24.03.2021)

**TRANSFER POLICY**

†4633. **SHRI NARENDRA KUMAR:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether there is any policy for transfer of Central Government employees;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to formulate a single transfer policy for the Government employees in the country;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) whether the Government proposes to set up any commission for single transfer policy for both Central and State Government employees and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) & (b): In terms of instructions issued by Department of Personnel & Training (DoPT) on transfer/posting of Government employees, all Ministries/Departments of Government of India are required to have their own guidelines for transfer/posting of their employees providing for the following -

- i. minimum tenure;
- ii. have a mechanism akin to Civil Services Board for recommending transfer; and  
Respective Ministries/Departments are also required to place the transfer policy in public domain.

(c) to (e): There is no proposal to formulate a single transfer policy for the Government employees, as guidelines for transfer/posting of employees are framed depending upon the specific requirement of individual Ministries/ Departments. Moreover, the state public services are under the State List, for which the State Governments are competent to make rules and policies. Accordingly, there is no proposal to set up any Commission for a single transfer policy for both Central & State Government employees.

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